



2026:AHC-LKO:18612-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD  
LUCKNOW**

**SPECIAL APPEAL No. - 89 of 2026**

Satya Prakash

.....Appellant(s)

Versus

State Of U.P. Thru. Addl. Chief Secy. Home Deptt.  
Govt. Lko. And 3 Others

.....Respondent(s)

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|---------------------------|---|-------------------|
| Counsel for Appellant(s)  | : | Akshat Srivastava |
| Counsel for Respondent(s) | : | C.S.C.            |

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**Court No. - 1**

**HON'BLE RAJAN ROY, J.  
HON'BLE SYED QAMAR HASAN RIZVI, J.**

1. Heard.

2. Having heard learned counsel for the appellant and learned State Counsel for the State respondents, while we do not see any reason to interfere with the judgment of the learned Single Judge insofar as it declines to interfere in the writ petition with respect to the transfer order dated 26.12.2025 for the reason given therein, we find that learned Single Judge failed to consider relief no.2 in the writ petition which was for a writ of mandamus to the opposite party for giving light duty desk work to the appellant/ petitioner, as has been advised by the Medical Board. Learned counsel for the appellant has relied upon a document which is a report of the Medical Board dated 29.07.2025 according to which, consequent to his kidney transplant in January, 2026 at SGPGIMS, Lucknow he is taking Immunosuppressant medicine which have adverse effects on his body and is also susceptible to infection, therefore, he has been advised to live in a pollution free environment and to undertake light duty with desk work, as was earlier advised by SGPGIMS, Lucknow.

3. Based on the above medical report, we are of the opinion that although the appellant may join at Jhansi, but he shall not be assigned work which will be contrary to the recommendations of the Medical Board dated 29.07.2025 and shall only be assigned light duty with desk work.

4. Accordingly, the impugned judgment dated 09.01.2026 is modified to this extent. The writ petition is allowed in part.
5. The appeal is also **allowed** accordingly.

(Syed Qamar Hasan Rizvi,J.) (Rajan Roy,J.)

**March 13, 2026**  
Arnima